

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.208
CP(IB)/106(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Metro Infrasys Private Limited
V/s
Sadbhav Engineering Limited

.....Applicant

.....Respondent

Order delivered on: 01/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent : Mr. Navin Pahwa, Sr. Adv. a.w. Mr. Ravi Pahwa, Adv.

ORDER

None present for the applicant. Applicant is directed to remain present on next date of hearing failing which necessary order will be passed.

List for further consideration on 19.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)